

>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2011(Omission of Section 124 A).

SHRI ARJUN RAM MEGHWAL (BIKANER): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

SHRI ARJUN RAM MEGHWAL : I introduce the Bill.

---

-

-

-

-

-

-